

SUPREME COURT OF INDIA

Bandhua Mukti Morcha

Vs.

Union of India (UOI)

(K. T. Thomas, D. P. Mohapatra and R. C. Lahoti JJ.)

03.05.2000

ORDER

The Text below is only a summarized version of the order pronounced

Report related to non-payment of minimum wages to workers concerned. Directed full protection to two officers who were involved in preparation of report.